

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 345 OF 2017**

**Dated: 19<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Torrent Power Limited**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel for the respondents may file reply on or before 17.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*